

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2
IA-1681/ND/2021
(IB)-2721(ND)2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 09.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manoj Yadav, Mr. Shubham Chhaleriya, Mr. Karan,
Advocates

For the RP : Ms. Niharika Sharma, Advocate

ORDER

IA-1681/ND/2021:

This is an application filed by some of the Home Buyers. Learned Counsel for Resolution Professional accepts notice and undertakes to file reply within 2 weeks. Copy of application be served during the course of the day to the Learned Counsel for the Resolution Professional. Learned Counsel for the Applicant appears on physical mode whereas Learned Counsel for the Resolution Professional appears on the virtual mode. The counsels for both the sides are directed to appear on the same mode of hearing.

List on **29.04.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

